

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.228- **CP/12(AHM)2022**
ITEM No.229- **IA/31(AHM)2024**

Proceedings under Section 213 of Co. Act, 2013

IN THE MATTER OF:

Natural Capsules Ltd
V/s

Astra Lifecare(India) Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 25/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Gaurav Kumar, PCS

For the Respondent :

ORDER

CP/12(AHM)2022 & IA/31(AHM)2024

Learned PCS for the applicant states that report of service of notice upon all respondents has not come on record.

List for further consideration on 19.09.2024

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)